

(29)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C. P. NO. 257/2000
M. A. NO. 1672/2000
in
O. A. NO. 1038/1999

New Delhi this the 19th day of January, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Rajendra Prasad S/O Babu Lal,
R/O K. Kamraj Road,
New Delhi-110011. ... Applicant

(By Shri T.C. Agarwal, Advocate)

-versus-

Smt. Deepak Sandhu, ADG (News),
C.P.C. Premises (Doordarshan),
Siri Fort, Khel Gaon,
New Delhi-110049. ... Respondent

(By Shri R.V.Sinha, Advocate)

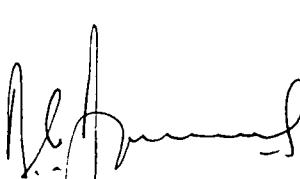
O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Order issued by the Tribunal has now been complied with in full. Applicant is satisfied with the compliance. He has no grievance now. In the circumstances, present contempt petition is disposed of accepting the unconditional apology tendered. No costs.


(S.A.T. Rizvi)

Member (A)


(Ashok Agarwal)
Chairman

/as/